

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 127-128 of 2020

IN THE MATTER OF:

Nityank Infrapower & Multiventures

...Appellant

Vs

Rakesh Rathi & Ors.

....Respondents

Present:

**For Appellant: Mr. Ramji Srinivasan, Senior Advocate with
Mr. Aman Gandhi, Mr. Abhirath Thakur, Mr.
Abhishek Sharma, Ms. Sanjana Arora and Mr.
Rishabh Kapoor, Advocates.**

For Respondents:

ORDER

24.01.2020: Mr. Ramji Srinivasan, learned senior counsel representing the Appellant seeks to move an application for impleadment of the Successful Resolution Applicant as party respondent No. 4.

Prayer is allowed. This may be done by 27th January, 2020.

Post the appeal 'for admission (fresh case)' on **28th January, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

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